

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT CHENNAI (SZ)

MEMORANDUM OF APPLICATION

(U/S.18(1) R/W Section 14 of the National Green Tribunal Act, 2010)

APPLICATION No.175 of 2016

BETWEEN :

S.Srinivasan
S/o. M.Sundaram
No.9, Perumal Koll Street
Kanchivayal Village
Thirupalaivanam Post
Ponneri Taluk
Thiruvallur District - 601 205.

... Applicant

AND

1. Tamil Nadu Pollution Control Board
Rep. by its Chairman
76, Mount Salai, Guindy
Chennai - 600 032 and 11 others

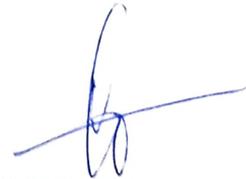
...Respondents

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02	29.09.2020	Water Test report given by Senior Agricultural Officer, Agricultural Dept. with translation.	6 to 9
03	25.09.2020	Soil Report given by Senior Agricultural Officer, Agricultural Dept with translation.	10 to 12

Certified that the above are true copies of the originals.

Dated at Chennai this the 7th day October 2020



COUNSEL FOR APPELLANT

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1. Tamil Nadu Pollution Control Board
Rep. by its Chairman
76, Mount Salai, Guindy
Chennai – 600 032.
2. District Environment Engineer
Tamil Nadu Pollution Control Board
Ambattur, Chennai – 600 058.
3. The District Collector
Thiruvallur.
4. Revenue Division Officer
Ponneri Taluk
Thiruvallur District.
5. The Tahsildar
Ponneri, Thiruvallur.
6. Kantharaj
S/o. Sengappan
No.11/15, Moogambigai Nagar
Ponneri (P.O.), Ponneri Taluk
Thiruvallur.
7. Dayalan
S/o. Jayaraman Reddiyar
Perumal Koil Street
Kuruvi Agaram Village
Thervazhi (P.O.),
Gummidipoondi Taluk
Thiruvallur.

8. K.Ravi
 S/o. Kuppu Reddiar
 Kanchivayal Village
 Thirupalaivanam Post
 Ponneri Taluk
 Thiruvallur District – 601 205.

9. M.Rajesh
 S/o. Munusamy
 Perumal Koil Street
 Kanchivayal Village
 Thirupalaivanam Post
 Ponneri Taluk
 Thiruvallur District

10.E.Nagaraj
 S/o. Emarose
 Perumal Koil Street
 Kanchivayal Village
 Thirupalaivanam Post
 Ponneri Taluk
 Thiruvallur District.

11.E.Paleswaran
 S/o. Emarose
 Kanchivayal Village
 Thirupalaivanam Post
 Ponneri Taluk
 Thiruvallur District.

12.B.Murali
 S/o. Balu Reddiar
 Kanchivayal Village
 Thirupalaivanam Post
 Ponneri Taluk
 Thiruvallur District.

....Respondents

ADDITIONAL AFFIDAVIT FILED BY THE APPLICANT

I, S.Srinivasan, S/o.M.Sundaram, aged about 32 years, residing at No.9, Perumal Koil Street, Kanchivayal Village, Thirupalaivanam Post, Ponneri Taluk, Thiruvallur District, do solemnly affirm and sincerely state as follows:

1. I am the applicant in the above application. The application was filed for a direction to act for stopping the shrimp forming / prawn culture activity in the lands situated in and around Peria eri (Big lake) in

S. Srinivasan

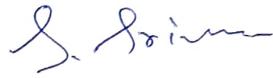
Survey No.14, Kanchivayal Village, Ponneri Taluk, Thiruvalluvar District.

2. The applicant is cultivating crops in the lands comprised in Survey Nos.39/6, 41/8, 40/5B, and 41/5 in Kanchivayal Village. The applicant's lands are situated about 500 meters from the Big lake. The lands are classified as wetlands and the agricultural operation is dependent upon the nearby lake known as "Peria eri" situated in the village itself. The applicant is engaged in cultivating paddy in his lands. The applicant submits that adjacent to his lands, the 6th to 12th respondents are carrying out shrimp farming.
3. The applicant submits that on account of usage of chemicals during shrimp farming and after the harvest, the used water is discharged. But since there is no separate channel, the used water is pumped out which gets mixed with the inlet or outlet channel from the Big lake. As a result, the salt content in the water increases, which percolates to the soil and the soil becomes unfit for cultivation.
4. The applicant has done the soil testing in the lab run by the Agricultural Department, Government of Tamilnadu and the sand taken out in Survey No.41/8 was tested on 25.09.2020 and after analysis, the report was given by the Senior Agricultural Officer, Soil Testing Centre, Tamilnadu Agricultural Department. The salt level in the soil is given as 1.6 dS/m (decisiemens per meter), which renders it unusable and unfit for agricultural operation unless remedial measures are again taken in the soil.
5. The applicant further submits that the water discharged from the shrimp farms was tested on 29.09.2020 and the report of the Senior Agricultural Officer shows that the salt content, (EC i.e., Electrical Connectivity) is 12.0 and it was certified that water will not be fit for irrigation. The applicant submits that since there is no channel to discharge the used water, it is pumped out which gets mixed with the inlet or outlet channel going into the big lake, it increases the salinity in the lake water. Hence, the fresh water from the lake becomes unfit for cultivation.



6. The applicant therefore submits that shrimp farming ought not to be permitted in the midst of agricultural lands, as the salinity and the discharge of used water from the shrimp farms will render the fresh water and the soil, unfit for cultivation and the applicant would be seriously affected.

Under this circumstance, it is prayed that this Hon'ble Tribunal may be pleased to allow this application on merits and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.



Solemnly affirmed at Chennai
on this the 7th day of October 2020
and signed his name in my presence

BEFORE ME
M. Gopinath
23/10/2019
ADVOCATE: CHENNAI

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GREEN TRIBUNAL AT CHENNAI
(SZ)

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-Vs-

Tamil Nadu Pollution Control
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**ADDITIONAL AFFIDAVIT
FILED BY THE APPLICANT**

M/s.R.SARAVANAKUMAR 319/93,
E.VEDA BAGATH SINGH 430/95,
K.VIJAYARAGAVAN 3454/10 &
J.RAJA RAO 1703/12 &

COUNSEL FOR APPLICANT
9444473314
9444659106

தமிழ்நாடு அரசு
வேளாண்மைத்துறை

6

அனுப்புநர்
திரு. M. சுவாமிநாதன் M.Sc (Agr.)
முத்த வேளாண்மை அலுவலர்
நடமாடும் மண் ஆய்வுக் கூடம்
காக்களூர், திருவள்ளூர் - 602003.

பெறுநர்
திரு. சீனிவாசன்,
No: 9, பட்டுமங்கலம் வீதி,
சாக்கிவாயர்

எண். ப.பெ. 1. 2020-21

நாள்: 29.9.2020

பொருள் : பாசனநீர் மாதிரிகள் - விரிவான ஆய்வு செய்து - பரிந்துரைகள்
அனுப்பி வைத்தல் - சம்மந்தமாக

பார்வை : தங்களால் இவ்வாய்வுகத்தில் நேரடியாக.....25-9-2020 அன்று
ஆய்விற்கு கொடுத்தது.

பாசன நீர் விரிவான ஆய்வு அறிக்கை

- ஆய்வு எண். 37 / 2020 - 21 - கிராம பண்ணை 130
- பாசன நீர் பெறும் விதம் கிணறு / ஆழ்துளை கிணறு / ஏரி / நதி / குளம்
- பயிரிடப்படும் பயிர்கள் நெல் / கரும்பு / நிலக்கடலை / கேழ்வரகு / தென்னை
- மண்ணின் தன்மை மணம்/மணற்பாங்கானது (Sand / Sandy loam)
களிமண்/களிமண் பாங்கானது (Clay / Clay Loam)

5. ஆய்வு முடிவுகள்	அலகு	அளவு
அ) களர், அமில நிலை (PH)		7.2
ஆ) உப்பின் நிலை (EC)	dsm ⁻¹	12.0
இ) கார்பனேட் (CO ₃)	m.eq. / litre	-
ஈ) பைகார்பனேட் (HCO ₃)	m.eq. / litre	1.4
உ) குளோரைடு (Cl ₂)	m.eq. / litre	101.4
ஊ) சல்பேட் (SO ₄)	m.eq. / litre	5.0
ஏ) கால்சியம் (Ca)	m.eq. / litre	22.8
ஐ) மெக்னீசியம் (Mg)	m.eq. / litre	46.2
ஐ) சோடியம் (Na)	m.eq. / litre	48
ஔ) பொட்டாசியம் (K)	m.eq. / litre	3.2
ஐ) எஞ்சிய சோடியம் கார்பனேட் (Residual Sodium Carbonate)		-
ஐ) சோடியம் ஓட்டும் விகிதம் (Sodium Adsorption Ratio)		8.18
க) USLL (Classification)	CSR	C5S1R1
கர) இரசாயன வகை (Geo-Chemical Type)		Nacl

- பரிந்துரைகள் :
- பாசனத்திற்கு ஏற்றது
 - இணைப்பில் கண்டவாறு பாசனநீரை பயன்படுத்த ஏற்றது.

பரிந்துரைக்கல் ஏற்றது.

முத்த வேளாண்மை அலுவலர்
நடமாடும் மண் ஆய்வுக் கூடம்.
திருவள்ளூர்.



தமிழ்நாடு அரசு
GOVERNMENT OF TAMIL NADU
தமிழ்நாடு அரசு
Department of Agriculture

தமிழ்நாடு அரசு
Department of Agriculture
வேளாண்மை விரிவாக்க மையம்
STL - Thiruvallur

ole

Name : Srinivasan
District : Thiruvallur
Remarks : Water sample 3 no. for analysis
Non Stock TYPe : Others

Bill Number : PST016A1413
Bill Date : 25-09-2020
Billed At : STL - Thiruvallur
Amount : 60

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Tamilnadu Government
Department of Agriculture

From

Ms. M. Udhayabharathi M.Sc (Asri)
Senior Agriculture Officer,
Mobile Soil Laboratory
Kakkalur, Thiruvallur – 602003.

To

Mr Srinivasan
No:9, Perumal Street,
Kancheevayil.

No: P.V. 1 2020 – 21

Day :29.09.2020

Subject : Irrigation Water Samples – Detailed Research - Sending Recommendation – With Regard.

Ref: Water sample given by you on 25.09.2021 in this Lab.

Detailed study report on irrigation water

1. Laboratory no: 37 / 2020 – 21 - Shrimp farm water
2. Mode of Irrigation - Well / Deep Well / Lake/River/Pool
3. Cultivated crops - Paddy/Cane/Groundnut /Ragi/Coconut
4. Nature of the Soil - Sand / Sandy loam /
Clay / Clay Loam

5. Study Results	Unit	Measurement
(A) Color ,Acid Level PH)		7.2
(B) Salt Level (EC)	dsm ⁻¹	12.0
(C) Carbonate (CO ₃)	m.eq. / litre	-
(D)Bicarbonate (HCO ₃)	m.eq. / litre	14
(E) Chloride (Cl ₂)	m.eq. / litre	101.4
(F) Sulphate (SO ₄)	m.eq. / litre	5.0
(G) Calcium (Ca)	m.eq. / litre	22.8

(H) Mekniciyam (Mg)	m.eq. / litre	46.2
(I) Sodium (Na)	m.eq. / litre	48
(J) Potassium (K)	m.eq. / litre	3.2
(K) Residual Sodium Carbonate		-
(L) Sodium Adsorption Ration		8.18
(M) USLL (Classification)	CSR	C ₅ S ₁ R ₁
(N) Geo - Chemical Type		Nacl (Sodium Chloride)

Suggestions :

1. Suitable for irrigation
2. Suitable for use with irrigation water as seen in the attachment.

Unsuitable for irrigation

Senior Agriculture Officer

Mobile Soil Laboratory

Soil Standard Card

Farmer Name : Srinivasan
 Address : No.9, Perumal Street
 Survey No.Kanchivoyal, 41/8
 Land No.207
 Irrigation details Pond / Lake / Well / Pipe well
 Cultivating Crop : Paddy
 Agriculture Monsoon : North East
 Crop Rotation

Soil sample taken date	
25.09.2020	

Texture	Calcium Carbonate		EC (dS/m)		(pH)	
	No	Medium	High	Good condition	Medium	High
SL	N	---	---	1.6	7.0	---
						Chemical
						Colour

Soil sample sent date	
-----------------------	--

Pasundaal Compost	2.5	(Tonne / Acre)
Thoyu Compost	5	(Tonne / Acre)

Land Reform

Brackish land

- * Regulate drainage, good water condensate and remove salt
- * Large amount of natural fertilised utilised
- * Growing with salinity crops or varieties can be cultivated

Colour land

- * Acre Kilo Irrigation water by plowing with gympsum hold the reservoir
 - * Cultivate green manur and plow
- Acid land**
- * Acre - kilo for sowing or planting of limestone within 10 to 15 days in advance

Limestone land

- * Large quantity of green leaf / Fodder fertilizers
- * Avoid stagnate irrigation water

Soil Study Results

Relates (Kilo / Acre)	Less	Medium	Excess
Organic	O.C %	---	---
Nutrient	N	66	---
Phosphorus	P	---	44
Ash	K	---	131
Microscopic Nutrient (BBM)			Adequate
Iron	Fe	5.42	---
Manganese	Mn	1.72	---
Zinc	Zn	0.36	---
Copper	Cu	0.38	---
	B	---	---

Fertilizer Recommendation

	Relationship - Kilo / Acre	
Nitrogen (N)	55 Urea	119
Phosphorus Pentoxide P ₂ O ₅	8 Super Phosphate	50
Pottasium Oxide K ₂ O	11 Miyuriyate of Pottash	18

	Microbial Nutrient - Kilo / Acre			
Iron Sulphate	Manganese Sulphate	Tamira Sulphate	Phorocks	Sodium Malitate
---	---	12.5	2	---

Microbial Fertilizer (200 gm packet) No. / Acres

	Seeds	
Azospirillum	2	6
Phastobacterium	2	6

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